

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/236/ (IB)/2017**

**NAME OF THE PETITIONER(S) : EXPRESS ROADWAYS PVT LTD**

**NAME OF THE RESPONDENT(S) : CETHAR LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AMI V. KATARIA

Counsel for Respondent



**ORDER**

Counsel for petitioner called but absent. No representation. Counsel for respondents present and submitted that proceedings in a connected matter has already been initiated by the Division Bench on 16.6.2016. She is directed to file particulars of the proceedings by way of a memo. Time extended at request. Put up on 06.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**